

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 310 OF 2017

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Reliance Infrastructure Limited **Appellant(s)**

Versus

The Maharashtra Electricity Regulatory **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1

ORDER

List the matter for hearing on **27.02.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK